a circular saying that the private importers should not charge more than 3½ per cent, and that this includes the godown rent and the bank charges?

Shri N. KANUNGO: The Government have issued instructions that the over-all margin should not exceed 3.5 per cent. and the State Trading Corporation has adhered to it.

SHRI BABUBHAI CHINAI: May I know whether in view of the circular of the Government that not more than 3½ per cent. should be charged as stated by the hon. Minister of Commerce, the State Trading Corporation is charging 3½ per cent. and whether the bank charges and the godown rent are included in this 3½ per cent.?

SHRI N. KANUNGO: Well, I have no information about the particular item, that is the bank charge. But from the papers I have. I find that the State Trading Corporation has not been charging more than 3.5 per cent. as directed by the Government.

SHRI BABUBHAI CHINAI: In view of the fact that the hon. Minister has no information, will he be kind enough to find out if there is any discrimination in charging the bank rate and the godown rent and if so, will he rectify the same?

SHRI N. KANUNGO: I shall look into it.

SHRI B. K. P. SINHA: May I know what proportion of these imports is allotted to the domestic utensils industry?

SHRI MANUBHAI SHAH: As far as the copper imports are concerned, small-scale industries are receiving about twelve thousand tons per year for the domestic utensils industry and the rest goes for industrial use.

SHRI MAHESWAR NAIK: May I know whether the Government would explore the possibility of making India self-sufficient as regards the supply of copper?

Shri Manubhai Shah: Yes, Sir. Several efforts are being made and we are doubling the Ghatsila Copper plant which is producing eight thousand tons today and it will produce sixteen thousand tons after a few years. Government is also thinking of establishing another unit in the Khetri mines with a capacity of twenty thousand tons. Of course, both these smelters put together also, would not reach more than 40 to 50 per cent. of our requirements.

नाहन फाउंड़ी लिमिटेड, नाहन

*६०२. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) नाहन फाउड़ी लिमिटेड, नाहन ने जो १० लाख रुपये की भ्रीर पुँजी देने की मांग की थो उसके बारे में मरकार ने क्या निर्णय किया ; श्रीर
- (ख) फैंक्टरी द्वारा भविष्य में स्रौर यच्छा उत्पादन हो सके इस के लियें क्या कोई देखभाल का प्रवन किया गया है?

†[Nahan Foundry Limited, Nahan

- *602 SHRI RAM SAHAI: Will the Minister of Commerce and Industry be pleased to state:
- (a) what decision has been taken by Government in respect of the demand of the Nahan Foundry Limited, Nahan for the grant of a further capital of Rs. 10 lakhs; and
- (b) whether any arrangement for supervision has been made to ensure better production by the factory in future?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The request of Nahan Foundry Ltd. to increase its capital by Rs. 10

^{†[]} English translation.

3193

lakhs has been accepted in principle by Government. Suitable action is being taken.

(b) A works inspection wing has been created in the Foundry, and it is functioning, under the direct control of the General Manager. The products manufactured are inspected by Wing at every stage of manufacture. technical officers of supervisory cadre have been ap-Testing equipments have pointed. been installed and a chemical laboratory is also functioning. Further, a permanent technical advisory committee consisting of five members has been formed to advise on the development of the Foundry.

‡[उद्योग मंत्री (श्री मनुभाई झाह) : (क) ग्रौर (ख). एक विवरण सभा की मेज पर रखा जाता है।

विवरण

- (क) नाहन फाउन्ड्री लि० की पूंजी में १० लाख रु० की वृद्धि करने की मांग सरकार ने सिद्धांत रूप में स्वीकार कर ली है। इसके लिये उपयुक्त कार्यवाही की जा रही है।
- (ख) काम की देख भाल करने वाला एक विभाग फाउन्ड्री में खोल दिया गया है और वह जनरल मैनेजर के मीघे नियंत्रण में काम कर रहा है। यह विभाग निर्मित होने वाली वस्तुओं का, निर्माण की प्रत्येक स्थिति में निरीक्षण करता है। सुपरवाइजरी वर्ग के दो टैक्नीकल अफसर नियुक्त किये गये हैं और एक रमायनिक प्रयोगशाला भी चल रही है। इनके अतिरिक्त ५ सदस्यों की एक स्थायी टैक्नीकल सलाहकार समिति भी वना दी गयी है जो फाउन्ड्री के विकास के बारे में सलाह दिया करेगी।

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि जो १० लाख रु० सहायता देने की तजवीज की गई थी उसमें से कुछ रुपया दिया जा चुका है ?

श्री मनुभाई शाह : यही तो मैने स्टेट-मेंट में बताया है कि १० लाख रुपया दिया जा रहा है श्रीर वह थोडे महीनों के अन्दर ही मिल जायगा।

श्री राम सहाय : जो मलाहकार समिति नियुक्त की गई है उसके पर्सोनेल क्या है ?

श्री मनुभाई शाह : वे सब टेकनिकल श्रादमी है । उसमें मिस्टर चटर्जी श्राफ दि रेलवे स्टोर्म, मि० प्रताप चन्द, मि० पार्कर, श्री बाह, मि० शुक्ला हैं।

रेडियो लाइसेंस फीस का वर्गीकरण

*६०३. श्री राम सहाय: क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि क्या लाइमेंस फीस को रेडियो सेट की कीमत के लिहाज में मुकरेर करने की कोई योजना सरकार के विचाराधीन है ? अगर है तो उसकी रूप रेखा क्या है ?

†[GRADING THE RADIO LICENCE FEE

*603. SHRI RAM SAHAI: Will the Minister of Information and Broad-casting be pleased to state whether there is any scheme under Government's consideration for fixing the linence fee according to the price of radio set? If so, what are its outlines?]

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRIG, RAJAGOPALAN): Yes, Government propose to charge a reduced licence fee for radio sets costing not more than 100 or 120 rupees. The exact limit of price and the details of implementing the scheme are under consideration.

‡[सूचना तथा प्रसारण मंत्री के संसदीय सचिव (श्री जी० राजगोपालन) : जी हां।